NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 324/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES:

Paramount Chemical & Acid- Corporation

Maharashtra Polybutenes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

(For Alterndance sign of the Politicines, Plesse separate corder what on which the smaller was wrongly printed)

ORDER

T.C.P. No. 324/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. He stated that this is the Transfer Petition from the Hon'ble High Court, however, the Petition before the Hon'ble High Court is "Admitted" and the Provisional Liquidator has already been appointed on record.
- 3. Therefore, although the requisite Form has already been submitted but the Petition is to be remitted before the Hon'ble High Court and therefore seeking time to get the appropriate Order from the Hon'ble High Court.
- 4. Under the circumstances, the matter is adjourned to 17.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 28.09.2017

M.K. Shrawat Member (Judicial)

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